

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2993
ANSWERED ON:05.09.2007
POLLUTION IN PAMBA RIVER
Thomas Shri P.C.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a detailed project for pollution abatement of River Pamba has been submitted for consideration of the Union Government;
- (b) if so, the details thereof;
- (c) the action taken by the Union Government thereon;
- (d) the funds allocated and released for the project; and
- (e) the present status of implementation of the project ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) A Project for abatement of pollution of River Pamba in Kerala was submitted in December, 2002 at an estimated cost of Rs. 319.70 crores.

(c) to (e) Phase-I of the Pamba Action Plan for pollution abatement of River Pamba at Pamba and Sabarimala was sanctioned under National River Conservation Plan (NRCP) at a cost of Rs.18.45 crores in May, 2003 on 70:30 cost sharing basis between the Central and State Government. The Central and State Government's share in the project cost is Rs. 12.92 crore and Rs. 5.53 crore. Against the Central share, funds amounting to Rs.1.75 crore have been released to Government of Kerala for execution of approved works. The implementation of this project had been held up due to non-availability of clearance for the required forest land.